

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05<sup>TH</sup> DAY OF MAY, 2020/15<sup>TH</sup> VAISAKHA, 1942

W.P(C) 9329 OF 2020

PETITIONER:

P.K.K. CONSTRUCTIONS (ENGINEERS & CONTRACTORS), KEEZHUPARAMBA P.O., AREACODE, MALAPPURAM, REP. BY MANAGING PARTNER P.K.KAMMEDKUTTY, AGED 62 YEARS, S/O MUHAMMED HAJI, PEZHUNGADAN KOLATHICKAL KEEZHUPARAMBA P.O., AREACODE, MALAPPURAM 673 639.

BY ADV. SRI AJITH KRISHNAN

RESPONDENTS:

1. STATE OF KERALA, REPRESENTED BY PRINCIPAL SECRETARY, PUBLIC WORKS DEPARTMENT GOVT. SECRETARIAT, THIRUVANANTHAPURAM - 695001.
2. THE CHIEF ENGINEER, PUBLIC WORKS DEPARTMENT (ROADS & BRIDGES) THIRUVANANTHAPURAM 695 033.
3. THE SUPERINTENDING ENGINEER PUBLIC WORKS DEPARTMENT O/O THE SUPERINTENDING ENGINEER (ROADS & BRIDGES), SOUTH CIRCLE, THIRUVANANTHAPURAM - 695 033
4. THE SUPERINTENDING ENGINEER, PWD BRIDGES SOUTH CIRCLE, ALAPPUZHA 688 001
5. THE PRINCIPAL SECRETARY, FINANCE (INDUSTRIES & PUBLIC WORKS-P) DEPARTMENT, GOVERNMENT SECRETARIAT THIRUVANANTHAPURAM 695 001
6. THE CHIEF SECRETARY, GOVT. OF KERALA SECRETARIAT, THIRUVANANTHAPURAM 695 001

BY GOVERNMENT PLEADER SMT.VINITHA B.

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ORDER**

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***Dated this the 5<sup>th</sup> day of May, 2020***

The learned Government Pleader seeks time to file a counter affidavit. Post on 20.05.2020. Interim order passed on 28.04.2020 shall continue till that date.

**BECHU KURIAN THOMAS  
JUDGE**

ncd

**APPENDIX**

**PETITIONERS EXTS:**

- EXHIBIT-P1. TRUE COPY OF NOTICE INVITING TENDER DTD.  
19.12.19 ISSUED BY THE 3RD RESPONDENT
- EXHIBITS-P2. TRUE COPY OF THE INTERIM ORDER IN WPC  
2432-2020 DTD.13.3.2020 OF THIS HON'BLE  
COURT
- EXHIBITS-P3. TRUE COPY OF THE LETTER OF ACCEPTANCE  
NO.SEBRSC/DB2/ALP/2019-20 DTD. 13.3.2020
- EXHIBITS-P4. TRUE COPY OF THE SAID GOVT.ORDER GO(P)  
NO.1/2019/FIN.DATD 10.01.2019 ISSUED BY  
THE 5TH RESPONDENT
- EXHIBITS-P5. TRUE COPY OF THE SAID GOVT.ORDER GO(P)  
NO.168/2019/FIN.DATD 17.12.2019 ISSUED BY  
THE 5TH RESPONDENT
- EXHIBITS-P6. TRUE COPY OF THE RELEVANT PAGES OF THE  
PRICE SCHEDULE IN RESPECT OF EXT.P1 WORK  
ISSUED BY THE 4TH RESPONDENTS
- EXHIBITS P7 TRUE COPY OF THE REPRESENTATION DTD.  
18.3.2020 SUBMITTED BY THE PETITIONER TO  
THE 1ST RESPONDENT